

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 105**  
**(IB)-448(PB)/2017**

**IN THE MATTER OF:**

Rajendra Kumar Saxena  
Vs  
Earth Gracia Builcon Pvt Ltd.

... Applicant/Petitioner

... Respondent

**Order under Section 7 of Insolvency and Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 23.09.2022**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH KUMAR SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Kumar Mihir, Adv. Dinesh Kumar, Adv. Chaitanyashil Priyadarshi, Adv. Tejaswi Bhanu  
For the Respondent : Adv. Ashish Makhija, Adv. Akanksha Vasudeva  
For GNIDA : Adv. Manish Kumar Shrivastava, Adv. Sagar Arora, Adv. Aditya Mishra, Adv. Kartik Pandey, Adv. Manpreet Kaur  
For the RP : Adv. Saurabh Kalia, Adv. Chaitanya Bansal

**ORDER**

**New IA-4579/2022**


Notice of the application be issued to the Respondents/Non-Applicants returnable on 11.10.2022

List the matter on 11.10.2022.

**CA-1286/2020, IA-344/2022, IA-3544/2021, IA-530/2021, IA-1726/2022**

List the matter on 11.10.2022.

  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

  
**(AVINASH KUMAR SRIVASTAVA)**  
**MEMBER (TECHNICAL)**